### GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 400. TO BE ANSWERED ON 12.12.2018

### **Prime Minister's 15-Point Programme**

**400. SHRI DHANANJAY MAHADIK:** 

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

SHRI P.R. SUNDARAM:

DR. J. JAYAVARDHAN:

DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the aims and objectives of Prime Minister's 15-point programme being implemented for the welfare of minorities along with its implementation status in the minority concentrated districts in the country especially in the State of Maharashtra and Tamil Nadu during the last three years and the current year;
- (b) whether the Government has evaluated the physical and financial performance of the programme since its inception;
- (c) if so, the details thereof along with the achievements made under various schemes included in the programme during the above period;
- (d) whether the Government proposes to remodel the said programme for its effective implementation, if so, the details thereof and the changes likely to be made in the said programme and the steps taken by the Government in this regard; and
- (e) whether the Government has taken any step under 15-point programme so that the unemployed persons of the minority community could register themselves to get employment and if so, the details thereof?

#### **ANSWER**

# MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (e): Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP) is an overarching programme, covering various

#### Page 1 of 2

schemes/initiatives of the participating Ministries/Departments; and is implemented throughout the country, including the States of Maharashtra and Tamil Nadu. All the schemes/initiatives included in the programme are implemented by the participating Ministries /Departments, either exclusively for or by earmarking of 15% of overall physical /financial targets for minorities or by monitoring the flow of funds in the minority concentration areas for the welfare of minorities in the country.

The programame aims to promote opportunities for education as well as social welfare by ensuring equitable share for minorities in economic activities and employment through existing and new schemes, enhanced credit support for self-employment and recruitment to State and Central Government jobs. As per information received from the participating Ministries/Departments, the details of targets and achievements as available, under various schemes/initiatives covered under the programme; including funds sanctioned, released and utilized during the last three years as well as the current year in various States/UTs, including Maharashtra and Tamil the available Ministry's official Nadu. are on website www.minorityaffairs.gov.in.

The objectives of the PM's New 15-PP are as under:

- (i) Enhancing opportunities for education;
- (ii) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs;
- (iii) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and
- (iv) Prevention and control of communal disharmony and violence.

The performance of schemes/initiatives of other Ministries and Departments included in the PM's New 15-PP is evaluated by the concerned Ministries and is a continuous process. The schemes of this Ministry meant exclusively for minority communities are also evaluated continuously; and as and when it is warranted.

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